

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:5107
ANSWERED ON:05.09.2011
GEOGRAPHICAL INDICATIONS
Ramasubbu Shri S.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Kinnauri shawl, Thanjavur Veena, Dindigul locks and Tirupati Laddu have become registered under the Geographical Indication Register; and

(b) if so, the details thereof and privileges likely to be enjoyed as a result thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a): Kinnauri Shawl and Tirupathi Laddu have been registered under Geographical Indications of Goods (Registration and Protection) Act, 1999.

(b): The Registered Proprietor can take civil and criminal action against infringement of a Registered Geographical Indications under the Geographical Indications of Goods (Registration and Protection) Act, 1999 and Rules.